

[English]

Suburban Train Services for Calcutta and Howrah

1961. SHRI AMAL DATTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether proposals for improvement of suburban service for Calcutta and Howrah have been received from the Eastern and South-Eastern Railways in regard to increase in line capacity, extension of electrification, improvement in capacity of electricified lines and

(b) if so, the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). No, Sir. Such proposals, for works to be taken up in 1991-92 are due only in Sept., 1990.

Parallel, Reverse and Shuttle Service between Igatpuri-Manmad and Bhusawa'

1962. DR. DAULATRAO SOUJIAHER: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a demand for Parallel and Reverse Panchwati Express as well as shuttle service between Igatpuri Manmad and Bhusawal and extension of local services from Bombay to Igatpuri (EMU); and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Examined but not found feasible.

[Translation]

Air Service to Himachal Pradesh

1963. SHRI K. D. SULTANPURI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to introduce air services in Himachal Pradesh to boost tourism in backward area;

(b) whether Government intend to increase the number of flights of Dornier aircraft between Shimla and Kullu and Kangra-Dharamshala;

(c) if so, the number of flights likely to be made available daily for Kullu, Dharamshala-Shimla; and

(d) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Vayudoot Limited is already operating scheduled services to Shimla, Kullu and Dharamshala in the state of Himachal Pradesh.

(b) to (d). The capacity offered for operation of air services to the stations in Himachal Pradesh is considered adequate to meet the existing traffic demand.

Doubling of Surat Jalgaon Rail Line

1964. SHRI C. D. GAMIT:

SHRI KASHIRAM RANA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to double the Railway line from Surat to Jalgaon;

(b) if so, the details of progress made so far; and

(c) the time which this line will be doubled?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Doubling of 25 km from Amalner to Dharangaon has been approved. A Final Location Survey for doubling of the balance section from Udhna to Jalgaon (306 km) has also been approved during 1990-91 Budget. Double line from Surat to Udhna already exists.

(c) It is difficult to state at this stage the time by which doubling of the entire section will be completed.

[English]

Air Link between Delhi and Visakhapatnam

1965. DR. VISWANATHAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether direct flight from Visakhapatnam to Delhi has been withdrawn for the present;

(b) if so, when it is likely to be resumed;

(c) whether Government propose to extend the Delhi-Bhubaneswar flight to Visakhapatnam; and

(d) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) The re-introduction of the direct flight between Delhi and Visakhapatnam will depend upon the resumption of suspended operations of A-320 aircraft and availability of sufficient B-737 operating aircraft capacity.

(c) No, Sir.

(d) The existing services to Bhubaneswar are operating on sectors Delhi-Raipur-Bhubaneswar-Delhi on the five times a week basis and on Delhi-Varanasi-Bhubaneswar-Delhi on two days a week basis. These services are operating to a high seat factor and extending the same upto Vishakhapatnam will not serve any fruitful purpose.

Coal Mine Projects

1966. SHRI BASUDEB ACHARIA: Will the Minister of ENERGY be pleased to state:

(a) the details of coal mine projects sanctioned during Seventh Plan;

(b) whether works on these projects have started; and

(c) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRIDINESH GOSWAMI): (a) to (c). Details of coal mine projects sanctioned in Coal India Ltd. during the period 1.4.85 to 31.3.90 are given in the statement below. Similar information from M/s. Singareni Collieries Co. Ltd. and information regarding projects where work has not yet started and the reasons for the same are being collected and will be placed on the table of the House.